

CENTRAL ADMINISTRATIVE TRIBUNAL  
BANGALORE BENCH, BANGALORE

ORIGINAL APPLICATION NO. 170/00087/2017

DATED THIS THE 31ST DAY OF OCTOBER, 2017

HON'BLE DR. K.B. SURESH, MEMBER(J)

1. Veerabhadra Hanchinal,  
S/o Bhimappa  
Aged about 49 years,  
Working as Deputy Commissioner of  
Commercial Taxes (Andef)  
36, D.No.3, BMTC Building,  
II Floor, Shanthinagar,  
Bangalore-560 041.

2.H.R. Shivakumar,  
S/o H.C. Ramaiah,  
Aged about 49 years,  
Working as Deputy Commissioner of  
Commercial Taxes (Enf-2)  
P.B. Road, Navanagar,  
Hubli--580 024.  
Dharwad District.

3.A Channappa  
S/o Ayyana Gowda  
Aged about 47 years,  
Working as Chief Accounts Officer,  
Zillapanchayath,  
Bellary-580 103.

4.Praveen Bagewadi,  
S/o Pandit,  
Aged about 42 years,  
Working as Project Director,  
District Urban Development Cell  
Belagavi-590 001.

5.G.N. Manjunathswamy.  
S/o M. Narasimaiah,  
Aged about 50 years,  
Working as CFO, NHM  
Ananda Rao Circle,  
Bangalore-560 009.

...Applicants

(By Advocate Shri S. Sugumaran)

Vs.

1. Union of India,  
Represented by its Secretary,  
Department of Personnel & Training,  
Ministry of Personnel, Public Grievances & Pension  
North Block,  
New Delhi-110 001.

2. The Secretary,  
Union Public Service Commission,  
Dholpur House, Shahajahan Road,  
New Delhi-110 069.

3. The Chief Secretary,  
Government of Karnataka,  
Vidhana Soudha,  
Bangalore- 560 001.

4. The Secretary,  
Department of Personnel and  
Administrative Reforms,  
Government of Karnataka,  
Vidhana Soudha,  
Bangalore- 560 001.

5. H. Basavarajendra  
Aged about 49 years,  
R/a- No.382, 13<sup>th</sup> Main, RMV Extension  
Sadashivanagar, Bangalore-560 080.

6. H.N. Gopalakrishna  
Aged about 44 years,  
R/a No.74, Behind Subramanya Temple  
Banagiri Nagar, Banashankari III Stage,  
Bangalore-560 085.

7. P. Vasanthakumar,  
S/o Puttamadaiah,  
Aged about 44 years,  
R/at No.1718/A 11- Main Bayyanna Garden,  
Prakash Nagar, Bangalore-560 021.

8. Karee Gowda,  
S/o Sidde Gowda  
Aged about 47 years,  
A/at- Chikkonahally, Kelaghatta Post,  
Maddur Taluk, Mandya District-571419.

9. Shivanand Kapashi,  
S/o Bhimappa Kapashi,  
Aged about 49 years,  
R/at- Guru Kripa Basavanagar,  
Gokak, Belgaum District-591307.

10. Kavitha S. Mannikeri,  
Aged about 43 years,  
R/at No.191, 8<sup>th</sup> Cross,  
Sakthi Ganapathi Nagar,  
Basaweshwaranagar,  
Bangalore-560 079.

11. G.C. Rushibendramurthy  
Aged about 56 years,  
R/at No.91/A, MES Colony,  
Konena Agrahara, HAL,  
Bangalore-560 017.

...Respondents.

(By Shri M. V. Rao, Sr. Panel Counsel for R-1  
Shri M. Rajakumar, Sr. Central Government Counsel for R-2,  
Smt Rafee Unnisa, for R- 3 & 4  
Shri K.L. Ramesh for R-6  
Shri P.A. Kulkarni for R-7.)

### O R D E R (ORAL)

Shri S. Sugumaran, learned counsel for the applicants files a memo withdrawing the OA. Allowed.

2. The OA is dismissed as withdrawn. No order as to costs.

(DR. K.B. SURESH)  
MEMBER(J)

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Annexures referred to by the applicants in OA.No.87/2017

Annexure A-1: Copy of order dated 11.10.2002 in WP. No.12534/02.

Annexure A-2: Copy of order dated 06.10.2005 in SLP. No.6172-6222/05.

Annexure A-3: Copy of final list dated 28.02.2006.

Annexure A-4: Copy of Revised selection list dated 12.11.2014.

Annexure A-5: Copy of Affidavit dated 19.3.2016.

Annexure A-6: Copy of order dated 21.6.2016 in WP. No.27674/12.

Annexure A-7: Copy of proposal returned dated 26.8.2016.

Annexure A-8: Copy of order dated 14.12.2016 in SLP. No.29245/16.

Annexure A-9: Copy of proposal dated 19.12.2016.

Annexure A-10: Copy of UPSC covering Ir. Dated 14.2.2017.

Annexures referred to by Respondent No.7 in the reply.

Annexure R-1: Copy of order dated 14.12.2016.

Annexure R-2: Copy of applications dated 29.03.2017.

Annexure R-3: Copy of applications dated 18.04.2017.

Annexure R-4: Copy of selection list dated 21.07.2017.

Annexure R-5: Copy of selection list dated 17.08.2017.

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